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**Title: Introduction of Constitution (Amendment) Bill, 2019**

*(Insertion of New Article 371K)*

**SHRI ASADUDDIN OWAISI (HYDERABAD):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI ASADUDDIN OWAISI :** Sir, I introduce\*\* the Bill.

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